

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5367
ANSWERED ON:13.12.2010
AMENDMENTS OF FACTORIES ACT, 1948
Patel Shri Bal Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is considering to amend the Factories Act, 1948;
- (b) if so, the details thereof;
- (c) whether the Government considers the recommendations made by the Task Force to put restrictions on women from working on moving machineries and on prohibition of women from dangerous operations;
- (d) if so, the details thereof;
- (e) whether the Government obtained the comments of the State Government; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a) & (b): The Government is actively considering to amend the Factories Act, 1948.
- (c) & (d): The recommendations of the Sub-group-I of task force on Women and Child Development have been taken into consideration.
- (e) & (f): Yes, Madam. The requisite consultations with the State Governments have been done.